

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 132

CP No. 88/Chd/Hry/2022

IN THE MATTER OF:-

Parinam Securities Pvt. Ltd.

...

Petitioner

Versus

CG Foods India Pvt. Ltd.

...

Respondents

Under Section: 74(1)(B), 74(3), 75 & 447, CA 2013

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 30.08.2024.

Sd/-

Court Officer

July 12, 2024